

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18/02/2019

C.P./260/34/2018

NISHAMANI SINGH

O.A./260/659/2011

-V/S-

FOR FURTHER ORDER

MR S K KAMILA N ORS

ITEM NO:30

FOR APPLICANTS(S) Adv. : Mr. B.S. Tripathy

FOR RESPONDENTS(S) Adv.: Mr.S. Behera

Notes of The Registry	Order of The Tribunal		
	<p>It is submitted by Respondents' counsel that the order has been complied. Applicant's counsel also agrees to that submission. In view of the submission, the C.P. is dropped. Notices discharged. The M.A. No.134/19 is also accordingly disposed of.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		